

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

35. MA 1061/2019 MA 2265/2019 in C.P.(IB)-286(MB)/2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

**NAME OF THE PARTIES:-** MA 1061/2019 Manoj Kumar Mishra MA  
2265/2019 IDFC First Bank Ltd  
**IN THE MATTER OF**  
Sunrise TSR Factory  
V/s  
Monotone Tyres Ltd

**Section: 33(1) Sec 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**MA 1061 of 2019:-** Counsel, Amir Arsiwala i/b Aniket Sharma appeared for the Applicant/Liquidator. Heard Counsel for the Applicant for a considerable time and written submissions filed by the Liquidator has been taken on record. **Reserved for Orders.**

**MA 2265 of 2019:-** Counsel, Nevil Chopra appeared for the Applicant/IDFC First Bank Ltd. Heard Counsel for the Applicant for a considerable time and **Reserved for Orders.**

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**